

42  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 813/96.

Date of Order: 28-7-98.

Between:

A.Jagadeswara Rao.

.. Applicant.

and

The Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi-11 rep. by its Secretary.

.. Respondent.

For the Applicant: Mr. G.Vidya Sagar, Advocate.

For the Respondent: Mr. V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE MR. H.RAJENDRA PRASAD : MEMBER(ADMN)

THE HON'BLE MR.B.S.JAIPARAMESWAR : MEMBER(JUDL)

The Tribunal made the following Order:-

The OA on being mentioned is allowed to withdrawn  
as requested by the counsel for the applicant.

*Avinash*  
Deputy Registrar. 28-7-98

To

1. The Secretary, UPSC. Dholpur House,  
Shahjahan Road, New Delhi-11.
2. One copy to Mr. G.Vidya Sagar, Advocate, CAT.Hyd.
3. One copy to Mr. V.Bheemanna, Addl.CGSC. CAT.Hyd.
4. One spare copy.

pvm

I COURT

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APPROVED BY

AB  
18/7/98

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE

AND VICE-CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

The Hon'ble Mr. B. S. Jaipal Mehta: M(C)  
DATED: 28-7-1998.

ORDER/JUDGMENT

M.A./R.A./C.A. NO.

O.A. NO.

in

T.A. NO.

813/96,

(w.p.)

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions

Dismissed:

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

